

1961 and 1988?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) As per last available information, there were 844 tea estates in Assam.

(b) No such case has been reported.

(c) A statement is given below.

#### STATEMENT

(a) Total number of labour force en-

gaged in tea gardens in Assam in 1961 and in 1986 (latest figures available) was as under:

(i) Average daily number of labour employed in tea estates of Assam in 1961:

Resident	Outside	Total
372275	66845	439120

(ii) Estimated total number of labour employed in tea estates of Assam as on 31st December, 1986 (latest available figures).

Resident	Outside		Total
	Permanent	Temporary	
387413	33646	78192	496551

#### Purchases by Bofors

\*60. SHRI SURESH KURUP:  
SHRI SATYAGOPAL MISRA:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Swedish arms manufacturing company Bofors is lagging behind in its purchase from India as required under the Memorandum of Understanding signed between the two countries in March, 1987; and

(b) if so, the steps taken to compel the said firm to honour the MOU?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). In terms of the Memorandum of Understanding (MCU) signed in March, 1987 between M/s. AB Bofors and State Trading Corporation (STC), M/s. AB Bofors have to arrange exports from India worth Swedish Kroner 4.2 billion by March, 1996. In terms of the phasing agreed upon, exports from India of Rs. 95

crores (Swedish Kroner 425 Million) have to be completed by the end 1988. At the end of September, 1988 contracting worth Rs. 117 crores (Swedish Kroner 520 million) has been done. Out of this, shipments worth Rs. 27 crores (approx.) have been done upto 30th September, 1988, as there is a time lag between contracting and shipment.

Regular review meetings are held between M/s. Bofors and STC to monitor the progress of the implementation.

#### Cultivation of Opium

234. SHRI AMARSINH RATHAWA:  
Will the Minister of FINANCE be pleased to state:

(a) whether Government have announced a new policy for the licensing of cultivation of opium poppy in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE